(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)		
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	2905945599.16	1	2905945599.16	93.23	0	0	0	<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	2	1900000.00	2	1900000.00	0.06	0	0	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	3	9016901.00	3	0	0.00	0	0	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	3	197277276.00	3	197117803.00	6.32	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	5	102856259.42	5	11891996.76	0.38	0	0	0	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	NA
Total		14	3216996035.58	14	3116855398.92	100.00	0	100140636.66	0	

Name of the Corporate Debtor: REFORM FERRO CAST LIMITED; Date of Commencement of CIRP: 21-11-2022; List of Creditors as on: 10-03-2023; Name of IP: ; Process Number: 1; Last 5 digitof registration number: